

(2012) 12 P&H CK 0140

High Court Of Punjab And Haryana At Chandigarh

Case No: CWP No. 16835 of 2012

Amardeep Singh

APPELLANT

Vs

State of Punjab and Others

RESPONDENT

Date of Decision: Dec. 11, 2012

Hon'ble Judges: Tejinder Singh Dhindsa, J

Bench: Single Bench

Advocate: R.K. Chopra, with Mr. Amit Chopra, for the Appellant;

Final Decision: Dismissed

Judgement

Tejinder Singh Dhindsa, J.

Learned counsel for the petitioner prays that he may be permitted to withdraw the present writ petition with liberty to file a petition afresh on the same cause of action with better particulars. Dismissed as withdrawn with liberty as prayed for.